

FAMILY RESTRICTION INCENTIVES BILL*

[English]

SHRIMATI JAYANTI PATNAIK (Cuttack) : I beg to move for leave to introduce a Bill to provide for incentives to those who would restrict their families by using family planning devices.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for incentives to those who would restrict their families by using family planning devices".

The motion was adopted.

SHRIMATI JAYANTI PATNAIK : I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL—Contd.

(Amendment of Sections 125 and 127)

[English]

MR. DEPUTY-SPEAKER : Now we take up the further consideration of the following motion moved by Shri G.M. Banatwalla on 10 May, 1985, namely :

"That the Bill further to amend the Code of Criminal Procedure, 1973, be taken into consideration".

Shri Ebrahim Sulaiman Sait was speaking, he can continue.

SHRI G.M. BANATWALLA (Ponnani) : He is under the impression that he will be called at 3.30 P.M. He may be called later. If there is some

rule by which we can continue till he comes, let us continue.

MR. DEPUTY-SPEAKER : It is not possible.

SHRI G.M. BANATWALLA : There should be some laxity somewhere. At least let us go on till he comes.

MR. DEPUTY-SPEAKER : Shri Owaisi may start his speech.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : He has already spoken, I think.

SHRI OWAISI (Hyderabad) : No. I have not spoken.

[Translation]

SHRI OWAISI (Hyderabad) : Mr. Deputy-Speaker, Sir, the Supreme Court judgement, which has interfered with the Muslim Shariat law has caused anxiety among the entire muslim community of the country. I would like to say that a Muslim can tolerate everything but he cannot tolerate interference with his religion.

I feel that in all the speeches made here, no Muslim Member has said anything wrong because Islam has been bestowed by Allah "Mohammadur-rasool-ullah Sullahu Ellah Wasallam". Nobody can interfere with it. We shall never tolerate any kind of interference with it. Member have given here many examples about the changes which have taken place in Pakistan, Malaysia and other places. Mr. Deputy Speaker, Sir, Mr. Sait has come here. If he..... should I continue or.....

[English]

MR. DEPUTY-SPEAKER : You continue.